

2

Bail Application No. 1877  
FIR No. 805/2020  
Police Station : Nihal Vihar  
State vs Dharamveer  
Under Section : 354/354A/509 IPC

05.09.2020


Present : Sh Santosh Kumar, learned Additional Public Prosecutor  
for State through video-conferencing (CISCO Webex).

Sh Pankaj Jaiswal learned counsel for applicant / accused  
through video-conferencing (CISCO Webex).

Matter is taken up through video-conferencing.

Last date's order has not be complied with by the  
investigating officer. There is no reply of the bail application and it  
seems that the complainant has not been served.

Issue notice to the investigating officer to appear in person  
with case diary on **10.09.2020**. No coercive action shall be taken  
against the applicant till next date.

  
(SAMAR VISHAL)  
Addl. Sessions Judge-08  
West District, THC Delhi  
05.09.2020